

COURT – I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 153 of 2011 & I.A. No. 240 of 2011

& 154 of 2011 & I.A. No.241 of 2011

Dated: 14th May, 2012

U.P. Power Corporation Limited

... Appellant(s)

Versus

Jagannath Steel Pvt. Ltd. & Anr.

....Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matters
on **29.05.2012.**

COURT MASTER